Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 91 of 2007

Dated: 11th March, 2010

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. H.L. Bajaj, Technical Member

Chhattisgarh State Power Distribution Co. Ltd.	Appellant(s)
Versus	
Chhattisgarh State Electricity Regulatory	
Commission & Anr.	Respondent(s)

Counsel for the Appellant (s):	Ms. Suparna Srivastava with Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s):	Mr. Atul Shankar Mathur & Ms. Shruti Verma for JSPL Mr. M.G. Ramachandran for CSERC

<u>ORDER</u>

The learned counsel for the Appellant seeks permission to withdraw the Appeal. We have heard the learned counsel for the Respondent also. Accordingly, the permission is granted to withdraw the Appeal.

The Appeal is dismissed as withdrawn.

(H.L. Bajaj) Technical Member (Justice M. Karpaga Vinayagam) Chairperson